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Title :Need to approve the proposal of the Government of Orissa for consolidation of land holdings in Jharkhand . – Laid.

SHRI PARSHURAM MAJHI (NOWRANGPUR) : The proposal for expansion of consolidation programme in the State of Orissa with special emphasis on KBK districts of that State has been pending with the Central Government since August, 2000. The Government of Orissa had requested the Union Ministry of Rural Development to sanction Rs. 300 crores under the Central Plan scheme of 100% Central assistance spread over five years annually @ Rs. 60 crores for completion of the scheme in scheduled time. The consolidation projects are mainly located in the tribally populated backward districts of the State. But, the Central Government has not given any response to the request of the State Government. Unless early approval is accorded, the consolidation activities cannot be taken up in the State during Tenth Plan.

I request the Central Government that the proposal for consolidation of land holding in the State of Orissa be approved by the Government at the earliest and Central allocation may be made accordingly.